## IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(CAA)-193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd.

.....Applicant/Petitioner

And

BSKB Engineers Pvt. Ltd.

..... Respondent

SECTION: UNDER SECTION 230-232 of the Companies Act

Order delivered on 18.12.2017

Coram:

CHIEF JUSTICE M.M. KUMAR

Hon'ble President

Ms. Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

: Mr. P. Nagozli, Shri Palosh Aggarwal,

Advocates

For the Income Tax Deptt. : Ms. Easha Kadian, Proxy Counsel for Ms.

Lakshmi Gurung, Standing Counsel

For the OL.

: Mr. Amish Tandon & Mr. Ajeyo Sharma

## ORDER

Part heard for 18th January, 2018.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPÁ KRISHAN) MEMBER(TECHNICAL)

18.12.2017